

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Hindustan Petroleum Corporation Ltd., has one bottling plant in the State of Goa in Kundaim Industrial Estate of India. The Installed capacity of the bottling plant is 22 TMTPA in two shifts. The plant is currently operating in one shift with a capacity of 11 TMTPA. The plant has the capacity to bottle 3600 cylinders per shift. The plant has a direct employment of 35 employees.

(c) and (d). Government has recently approved setting up of two new LPG bottling plants in Goa as per details below:

Oil Company	Capacity in TMTPA
Bharat Petroleum Corporation Ltd.,	12
Indian Oil Corporation Ltd.,	10

#### Expenses on Training to Panchayats

2303. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the allocation sought by the Government of Kerala during 1995-96 for meeting expenses for training to be imparted to Panchayat and Municipal functionaries;

(b) the amount allocated by the Centre for this purpose during the 1995-96;

(c) whether any foreign funds had been made available for the scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). No proposal has been received from Government of Kerala for meeting expenses of training to be imparted to Panchayat and Municipal functionaries during 1995-96. However, a proposal from Kerala Institute of Local Administration (KILA) for sanction of Rs.17.6 lakhs for training of Municipal representatives was received in the Ministry of Urban Affairs and Employment, but no allocation was made for the purpose, during 1995-96.

The Ministry of Rural Areas and Employment had released Rs.15 lakhs for recurring expenses and Rs. 9,76,800/ for non-recurring expenses of Extension Training Centres in Kerala, during 1995-96.

(c) No, Sir.

(d) Does not arise.

#### Memorandum of Understanding

2304. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state :

(a) the number of Memorandum of Understanding have been signed by various State Governments for power generation with private firms upto 1995; and

(b) the number out of them have been finalised and cleared by Central Electricity Authority?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Central Electricity Authority (CEA) has accorded techno-economic clearance to 18 out of 106 proposals for setting up of power projects in the private sector costing above Rs.100 crores, for which Memorandum of Understanding/Letter of Intent etc. were signed by various States before 18th February, 1995.

#### Expansion of IOC Refinery

2305. DR. ARUN KUMAR SARMA : Will the PRIME MINISTER be pleased to state :

(a) whether there is proposal under consideration of the Government for expansion of Indian Oil Corporation at Noon Mati and Digboi, Assam;

(b) if so, the details thereof; and

(c) the time by which the above proposal is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). At present, there is no proposal for expansion of Guwahati Refinery at Noonmati, Assam. Digboi Refinery Modernisation Project has been mechanically completed in March, 1996 and is under stabilisation. The project envisaged a capacity of 0.65 MMTPA against existing refinery capacity of 0.50 MMTPA.

#### Directorate of Marketing

2306. SHRI SARAT PATTANAYAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government are considering to being Directorate of Marketing and Inspections from Department of Rural Development to in Agriculture Ministry;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.